

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/1841(KB)2023, IA(I.B.C)/191(KB)2024,
IA(I.B.C)/1087(KB)2022, IA(I.B.C)/1964(KB)2023,
IA(I.B.C)/680(KB)2023, IA(I.B.C)/1628(KB)2023,
IA(I.B.C)/632(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

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| IN THE MATTER OF | UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Dhananjaya Sud, Adv.] for Liquidator

Mr. Lokesh Malik, Adv.

Mr. Akhand Pratap Singh, Adv.

Mrs. Deepika Bhugra Prasad, Liquidator in person

Mr. Shaunak Mitra, Adv.] For the Applicant in IA(I.B.C)/1841(KB)2023

Mr. Dripto Majumdar, Adv.]

Ms. Madhusmita Senapati, Adv.]

Mr. Rishav Banerjee, Adv.] For H.S. Mercantile, the Applicant in IA(I.B.C)/849(KB)2023&

Ms. Suranjana Chatterjee, Adv.] IA(I.B.C)/632(KB)2023

Mr. Mainak Bose, Adv.] For the Resolution Professional

Mr. Arnab Dutta, Adv.]

Ms. Perna Choudhury, Adv.]

Ms. Somasrita Kar, Adv.]

Mr. Kanishk Kejriwal, Adv.] For the Suspended Board of Directors

Mr. Patita Paban Bishwal, Adv.]

Mr. Avijit Tewary, Adv.] for PF Authority

ORDER

1. Learned Counsel for the Liquidator present.

2. **IA(I.B.C)/1964(KB)2023:**

a. This application has been filed by the PF Authority against the rejection of the additional claim put forwarded by the PF Department.

b. Heard at length. **Reserved for Orders.**

3. **IA(I.B.C)/632(KB)2023, IA(I.B.C)/1628(KB)2023:**

- a. Heard Ld. Counsel for the parties.
 - b. Written Notes of Arguments be filed within a period of seven days.
 - c. List this matter on **07.05.2024 at 10:30 A.M.**
4. **IA(I.B.C)/1841(KB)2023:**
- a. Heard at length. **Reserved for Orders.**
5. **IA(I.B.C)/191(KB)2024:**
- a. Reply Affidavit, if any, be filed within two weeks.
 - b. List this matter for consideration on **05.07.2024.**
6. **IA(I.B.C)/1087(KB)2022:**
- a. List this matter matter on **05.07.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)